

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.119

CP (IB) No. 292/Chd/J&K/2023

IN THE MATTER OF

Vegith Global Services Pvt. Ltd.

...Petitioner-Operational Creditor

Versus

Tycoons Industries Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 30.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 22.07.2024.

Sd/-

Court Officer

May 30, 2024
Priyanka